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THE INDIAN EXPRESS, THURSDAY, AUGUST 18, 2022

EXPRESS NETWORK

#

SCHEDULE 1

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ANJALI HORTICULTURE PRIVATE LIMITED**

1.	Name of Corporate Person	Anjali Horticulture Private Limited
2.	Date of Incorporation of Corporate Person	4th March, 1986
3.	Authority under which Corporate Person is incorporated	Registrar of Companies, Mumbai Maharashtra.
4.	Corporate Identity Number Of Corporate Person	U01120MH1986PTC039112
5.	Address of the Registered Office of Corporate Person	AT & Post Utrantal Erandil Jalgaon, Maharashtra 425117
6.	Liquidation Commencement Date Of Corporate Person	12th August, 2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Raghunath Sabanna Bhandari (Reg No.: IBBI/ IPA-002/ IP-N01023/ 2020-2021/ 13276) Office No.9, Behind "B" Wing, Pushp Vinod No.1, S. V. Road, Borivali West, Mumbai - 400 092. raghunathsb@yahoo.com
8.	Last date For Submission Of Claims	11th September, 2022

Notice is hereby given that Anjali Horticulture Private Limited has commenced voluntary liquidation on 12th August, 2022.

The stakeholders of Anjali Horticulture Private Limited are hereby called upon to submit a proof of their claims, on or before 11th September, 2022 to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Date: 17.08.2022

Raghunath Sabanna Bhandari

Place: Mumbai, Maharashtra

Insolvency Professional

Reg No.: IBBI/ IPA-002/ IP-N01023/2020-2021/ 13276

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अनुसूची १		
फॉर्म ए		
जाहीर घोषणा		
(भारतीय नादारी व दिवाळखोरी मंडळाचे विनियम १४)		
(ऐच्छिक परिसमापन प्रक्रिया) विनियम, २०१७)		
अंजली हॉर्टिकल्चर प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सनी लक्ष देण्याकरिता		
१.	कॉर्पोरेट व्यक्तीचे नाव	अंजली हॉर्टिकल्चर प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट व्यक्तीच्या विधिसंस्थापनाची तारीख	०४ मार्च, १९८६
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणको विधिसंस्थापित आहे	रजिस्ट्रार ऑफ कंपनीज, मुंबई, महाराष्ट्र
४.	कॉर्पोरेट व्यक्तीचा कॉर्पोरेट आयडेंटिटी नंबर	U01120MH1986PTC039112
५.	कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा पत्ता	अँट अँड पोस्ट- उत्रण, ताल. एरंडोल, जळगाव, महाराष्ट्र- ४२५११७
६.	कॉर्पोरेट व्यक्तीचे परिसमापन सुरू झाल्याची तारीख	१२ ऑगस्ट, २०२२
७.	परिसमापकाचे नाव, पत्ता, ईमेल पत्ता, टेलि. नंबर व नोंदणी क्रमांक	श्री. रघुनाथ सबन्ना भंडारी (Reg.No:IBBI/PA-002/IP-N01023/2020-2021/13276) ऑफिस नं. ९, "बी" विंगच्या मागे, पुष्प विनोद नं. १, एस.व्ही. रोड, बोरीवली (प), मुंबई-४०० ०९२. raghunathsb@yahoo.com
८.	दाव्यांच्या सादरीकरणाची शेवटची तारीख	११ सप्टेंबर, २०२२

याद्वारा सूचना देण्यात येते की अंजली हॉर्टिकल्चर प्रायव्हेट लिमिटेडचे १२ ऑगस्ट, २०२२ रोजी ऐच्छिक परिसमापन सुरू झाले आहे.

अंजली हॉर्टिकल्चर प्रायव्हेट लिमिटेडच्या स्टेकहोल्डर्सना याद्वारा आयटम ७ च्या अनुसार नमूद केलेल्या पत्त्यावर परिसमापकाकडे ११ सप्टेंबर २०२२ रोजी किंवा तत्पूर्वी त्यांच्या दाव्यांचे पुरावे सादर करण्यास फर्माविण्यात आले आहे.

वित्तिय धनको केवळ इलेक्ट्रॉनिक प्रणालीत त्यांच्या दाव्यांचे पुरावे सादर करू शकतील. अन्य सर्व स्टेकहोल्डर्स व्यक्तीशः, टपालाद्वारा किंवा इलेक्ट्रॉनिक प्रणालीत त्यांच्या दाव्यांचे पुरावे सादर करू शकतील. खोटे किंवा दिशाभूल करणाऱ्या दाव्यांचे सादरीकरण झाल्यास दंड आकारला जाईल.

तारीख: १७.०८.२०२२
स्थळ: मुंबई, महाराष्ट्र

स्वाक्षरी/-
रघुनाथ सबन्ना भंडारी
नादारी व्यावसायिक
(Reg.No:IBBI/PA-002/IP-N01023/2020-2021/13276)

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